

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2023-24)**

SEVENTEENTH LOK SABHA

164

ONE SIXTY FOURTH REPORT

[Action Taken by the Ministry of Education (Department of Higher Education) on the Observations/Recommendations made by the Committee in their 122nd Report (17th Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Dharwad]

(Presented to Lok Sabha on 20.12.2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

December, 2023/Agrahayana, 1945 (Saka)

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Appendix- The Extracts of the Minutes of the sitting of the Committee on Papers Laid on the Table held on 13.12.2023

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2023-24)

Shri Girish Chandra

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Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Jamyang Tsering Namgyal
9. Smt. Aparupa Poddar
10. Shri T.N. Prathapan
11. Shri Sellaperumal Ramalingam
12. Shri Saptagiri Sankar Ulaka
13. Shri Devendrappa Y.
14. Shri Ashok Kumar Yadav
15. Vacant

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
 2. Shri Naval K. Verma - Director
 3. Shri Rahul Singh - Deputy Secretary
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INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table (2023-24), having been authorized by the Committee to present the Report on their behalf, present this 164th Report on the action taken by the Government on the recommendations/observations made by the Committee in the 122nd Report (17th Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Dharwad.

2. The 122nd Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 3rd April, 2023. The Ministry of Education (Department of Higher Education) furnished their replies on 06th June, 2023 indicating the action-taken on the observations/ recommendations contained in the 122nd Report. The Committee considered and adopted this Report at their sitting held on 13.12.2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
13 December, 2023

22 Agrahayana, 1945 (S)

Girish Chandra
Chairperson
Committee on Papers Laid on the
Table

Report

Action Taken by the Ministry of Education (Department of Higher Education) on the Observations / Recommendations made by the Committee in their 122nd Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Dharwad.

This Report of the Committee deals with the action-taken by the Ministry of Education (Department of Higher Education) on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2022-2023) in their 122nd Report (17th Lok Sabha) which dealt with the matter of the delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Dharwad and which was presented to the Lok Sabha on 03rd April, 2023.

2. The Committee had made three Observations/Recommendations in their 122nd Report (17th Lok Sabha). The action-taken replies to all the three Observations/Recommendations have been received from the Government vide OM –52-2/2022-TS.I dated 6 June, 2023.

3. The Observations/Recommendations made by the Committee, the Action Taken Replies received from the Ministry and comments of the Committee thereon are as under-

Recommendation No. 17

4. The Committee had recommended as under:-

“The Committee note that the Ministry of Education (Department of Higher Education) and the Indian Institute of Information Technology, Dharwad have not adhered to the time line stipulated in section 37(3) of the Indian Institute of Information Technology (Public-Private Partnership) Act, 2017 and as per the GFR 237(iii) which states that the Annual Reports along with Audited Statement of Accounts of the IITs shall be prepared and released before the expiry of the nine months from the closure of the Financial Year. The mandatory requirement of laying these two documents has not been complied for the years 2015-16 to 2020-21. The documents were laid with an average delay of more than 07 months to 22 months for the years 2015-16 to 2020-21 (6 years).

The Ministry/IIT Dharwad also did not adhere to section 37(2) of IIT(PPP) Act, 2017 according to which the Annual Report as approved by the Board shall be published and placed on the website of the Institute. The Committee would like to be apprised about the action taken by the Ministry in this regard.”

5. The Ministry in its action taken replies has stated as under:-

“The Annual Reports & Audited Accounts in respect of IIIT Dharwad have been laid on in both the Houses of the Parliament as per the details given below:

Financial Year	Annual Report laid in		Audited Accounts laid in	
	Lok Sabha	Rajya Sabha	Lok Sabha	Rajya Sabha
2017-18*	16.03.2020	19.03.2020	16.03.2020	19.03.2020
2018-19	08.02.2021	09.08.2021	08.02.2021	09.08.2021
2019-20	06.12.2021	09.08.2021	06.12.2021	09.08.2021
2020-21	08.08.2022	03.08.2022	08.08.2022	03.08.2022
2021-22	13.03.2023	15.03.2023	13.03.2023	15.03.2023

*There has been time lapse in receiving delay statement, annual report and audited accounts for the year 2017-18 from the Institute.

Steps taken by the Ministry:

(i) The Institute has published and placed all the above mentioned Annual Reports & Audited Accounts on its website.

(ii) Apart from time to time reminders to the Institute, this Ministry vide O.M. No. 52-2/2022-TS.I dated 25.07.2022 (Annexure 1.) has also requested Ministry of Finance to take up the matter with C&AG for adhering to the timelines for finalization of Audited Accounts especially for conduct of audit and dispatch of Separate Audit Report (SAR).

(iii) A PORTAL has been prepared by the Ministry which reminds the Institutes to complete the data entry on timely basis and daily reminders starts 7 days prior to deadline. Also, a day before the last day, a reminder e- mail is sent.”

6. The Committee appreciate the various steps taken by the Ministry to ensure timely laying of the requisite documents of the Institute. The Committee hope that with these measures, the Annual Report and Audited Accounts of the Institute will be laid on the Table of the House within the stipulated time in future.

Recommendation Serial No. 18

7. The Committee had recommended as under:-

“While examining the reasons for delays in laying the documents of the IIIT, Dharwad, the Committee note that the delays were at each stage of setting up of the Institute, delay in appointment of Directors, compilation of accounts; submission of accounts to

the audit authority, time taken up by the audit authorities for finalization of the accounts of the Institute and also time taken up by the Ministry to lay the documents on the Table of the House. The Committee also understands the actual problems faced by them in the process of finalization of documents. However, the committee recommends that the time schedule prepared by the Ministry may be scrupulously followed so that the documents are laid on the Table of the House timely.

8. The Ministry in its action taken replies has stated as under:-

“The suggestions of the Committee have been noted for compliance. In future, utmost care will be taken to adhere to timelines for laying of Annual Report & Audited Accounts.”

9. The Committee are happy to note that the suggestions of the Committee have been noted by the Ministry and it has been assured that in future, utmost care would be taken to adhere to timelines for laying of the requisite documents of the IIIT, Dharwad.

Recommendation Serial No. 19

10. The Committee had recommended as under:-

“The Committee impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the IIIT, Dharwad, could not be laid on the Table of the House with in the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed time period must be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.”

11. The Ministry in its action taken replies has stated as under:-

“The Ministry will ensure to adhere to the timelines for laying of Annual Report & Audited Accounts.”

12. The Committee are happy to note that the Ministry has accepted the recommendation made by the Committee. However, the Committee desire that in case of unavoidable reasons, when the Annual Reports and Audited Accounts of the Institute cannot be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents cannot be laid within the prescribed time period should be laid on the Table of the House within 30 days after the expiry of the stipulated time or as soon as the House convenes whichever is later.

New Delhi;

13 December, 2023

22 Agrahayana, 1945 (S)

Girish Chandra
Chairperson
Committee on Papers Laid on the
Table

Minutes of the sitting of the Committee on Papers Laid on the Table (2023-2024) held on 13.12.2023.

The Committee sat on Wednesday, 13th December, 2023 from 1445 hours to 1540 hours in Committee Room 'D', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra

- ***Chairperson***

Members

(Lok Sabha)

16. Dr. A. Chellakumar
17. Smt. Aparupa Poddar
18. Shri Devendrappa Y.
19. Shri Ashok Kumar Yadav

Secretariat

1. Shri R.K. Suryanarayanan - Joint Secretary
2. Shri Naval K. Verma - Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of two original draft Reports, eight Action-taken Reports X X X X.

3. Thereafter, the Committee took up the following two Original and eight Action-taken Reports for consideration and adoption:-

- i. X X X X;
- ii. X X X X;
- iii. X X X X;
- iv. X X X X;
- v. Action Taken by the Ministry of Education (Department of Higher Education) on the Observations/Recommendations made by the Committee in their 122nd Report (17th Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Indian Institute of Information Technology, Dharwad;
- vi. X X X X;
- vii. X X X X;

viii.	X	X	X	X;
ix.	X	X	X	X;
x.	X	X	X	X.

The ten draft Reports were adopted unanimously. The Hon'ble Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha on a date convenient to him.

4 – 6. XX XX XX XX.

The Meeting then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)